

Serial No. of Order	Date of Order	Order with Signature
3	17.9.92	<p>to Mr. D.N.Mishra learned Standing Counsel and counsel appearing for the petitioner.</p> <p>Put up on 13th October, 1992 for admission.</p> <p style="text-align: right;">Loy Vice Chairman</p> <p>Mr. Deepak Mishra, learned Counsel for the petitioner submitted that the petitioner does not want to proceed with this case any further, because he has already got the relief. The petitioner is permitted to withdraw on O.A. 412/92. Thus and on O.A. 412/92 disposed of accordingly along with O.A. 412/92.</p> <p style="text-align: right;">P.M Vice-Chairman</p>